(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHAN PAL): (a) to (c) Yes, Sir. A basic understanding on commencement of Coastal Shipping has been arrived at between India and Bangladesh. It has been agreed by the both the countries to conform to certain minimum vessel classification standards and also third party insurance cover with appropriate liability limit for the coastal vessels. The Indian coastal vessels already conform to necessary standards and insurance liability coverage. However, the Bangladesh side has mentioned that they would take some time to have these norms and insurance policy in place.

Sagar Mala Project

3519. SHRI SHANTARAM NAIK: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government proposes a project called 'Sagar Mala' in the country;
- (b) the essential features of the project;
- (c) the names of the departments involved in the implementation of this project;
- (d) the estimated cost of the project; and
- (e) whether coastal highway would be part of the project and whether such a proposal is likely to meet the criteria of the new Land Acquisition Act, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHAN PAL): (a) to (e) The Government has decided to expeditiously work out the Sagar Mala Project by integrating various components *viz*. port facilities, coastal ferry services, tourism infrastructure and inland water transportation and focusing on Port Towns/Cities. Details of the Project have not been finalized so far.

Status of Indian Ports Bill, 2011

3520. SHRI BAISHNAB PARIDA: Will the Minister of SHIPPING be pleased to state:

- (a) what is the status of the Indian Ports Bill, 2011;
- (b) whether this Bill affects the interest of littoral States and the interests of non-major ports;